

¹THE DELIMITATION OF COUNCIL CONSTITUENCIES (MADHYA PRADESH) ORDER, 1957

In pursuance of sub-section (3) of section 33 of the State Reorganisation Act, 1956 (37 of 1956), the President, after consultation with the Election Commission, is pleased to make the following Order, namely:—

1. This Order may be called the Delimitation of Council Constituencies (Madhya Pradesh) Order, 1957.

2. The constituencies into which the State of Madhya Pradesh shall be divided for the purpose of elections to the Legislative Council of the State from (a) the graduates' constituencies, (b) the teachers' constituencies, and (c) the local authorities' constituencies in the said State, the extent of each such constituency and the number of seats allotted to each such constituency shall be as shown in the following Table:—

TABLE

Name of Constituency	Extent of Constituency	Number of seats
1	2	3
<i>Graduates' Constituencies</i>		
Madhya Pradesh West (Graduates)	Bhopal, Gwalior and Indore Divisions	4
Madhya Pradesh East (Graduates)	Jabalpur, Rewa, Bilaspur and Raipur Divisions	4
<i>Teachers' Constituencies</i>		
Madhya Pradesh West (Teachers)	Bhopal, Gwalior and Indore Divisions	4
Madhya Pradesh East (Teachers)	Jabalpur, Rewa, Bilaspur and Raipur Divisions	4
<i>Local Authorities' Constituencies</i>		
Bhopal (Local Authorities)	Bhopal Division	6
Gwalior (Local Authorities)	Gwalior Division	3
Indore (Local Authorities)	Indore Division	7
Jabalpur (Local Authorities)	Jabalpur Division	7
Raipur (Local Authorities)	Raipur and Bilaspur Divisions	7
Rewa (Local Authorities)	Rewa Division	1

²[Note.—Any reference in column 2 of this Table to Indore Division shall be taken to mean the area comprised within that Division on the 1st day of October, 1959.]

1. See Notifn. No. S.R.O. 3901, dated the 3rd December, 1957.

2. Ins. by the Rajasthan and Madhya Pradesh (Transfer of Territories) Act, 1959 (47 of 1959), s. 5 and Sch. II.